

Central Information Commission

Sub: Implementation of Suo-motu disclosure under section 4 of the RTI Act – 2005

Section-4(1)(b)(xii)

The manner of execution of subsidy programmes, including the amount allocation and the details of beneficiaries of such programmes : **Not applicable**

Section-4(1)(b)(xiii)

Particulars of recipients of concessions, permits or authorizations granted by it : **Not applicable**